## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.244/Chd/Pb/2017

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Fine Switch Gears Pvt.Ltd. ...Petitioner

Versus

Registrar of Companies
Punjab & Chandigarh. ....Respondent

Present: Mr. Yash Pal Gupta, Advocate for petitioner

Due to paucity of time cannot be taken up. Adjourned to 07.12.2017.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

November 20, 2017